

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti

V/s.

M/s. Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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V. P. VERMA

1/b Deshpande

Deshpande

Adv. for
Petitioner

ORDER



C.P. No. 65/397-398/NCLT/MB/MAH/2013

1. The Learned Representative of the Petitioner is present.
2. Seeking adjournment to file Rejoinder.
3. Adjourned to **03.04.2018 at 2.30 PM.**

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

17.01.2018

aah

Sd/-

M.K. SHRAWAT

Member (Judicial)